

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA***LD-VC-OCW-1/2020***

Peter Vaz Petitioner.

Versus

Commissioner of Income Tax and others. Respondents.

LD-VC-OCW-2/2020

Natalina Vaz Petitioner.

Versus

Commissioner of Income Tax and others. Respondents.

LD-VC-OCW-3/2020

Vanda Afonso Petitioner.

Versus

Commissioner of Income Tax and others. Respondents.

LD-VC-OCW-4/2020

Edger Afonso Petitioner.

Versus

Commissioner of Income Tax and others. Respondents.

Mr. Jai Singhania, with Mr. H.D. Naik, Advocates for the
Petitioners.

Ms. Amira Abdul Razaq, Standing Counsel for the Respondents.

***Coram : M.S. Sonak,
Smt. M.S. Jawalkar, JJ.******Date : 26th June, 2020.***

P.C. :-

The learned Counsel for the parties state that they have no objection to this Bench taking up these matters.

2. At the request of the learned Counsel for the Petitioners, one week's time is granted to file affidavit-in-rejoinder in all these matters. Advance copy of the same to be furnished to Ms. Razaq, the learned Standing Counsel appearing for the Respondents. Such advance copy may be filed by email.

3. Thereafter, liberty is granted to apply. The interim order granted earlier to continue for a period of 2 weeks from today.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.